

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/53084/2024 ARBP/108/2024	KRUSHNA CHANDRA MOHANTY VS M/S. PANCHADEEP CONSTRUCTION LTD.,BHUBANESWAR	RAJJET ROY VS	// DISTRICT & SESIONS JUDGE,BHUBANE Arbp/0000038/2021
2	D-BLAPL/38586/2024 BLAPL/12920/2024	SMRUTI SEKHAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PAPADAHANDI /192 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001415/2024
3	D-BLAPL/38329/2024 BLAPL/12921/2024	PARAKHITA BEHERA @ SIPUN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000118/2024
4	D-BLAPL/38216/2024 BLAPL/12922/2024	MARKANDA SARANGI VS STATE OF ODISHA	KALI PRASAD NAYAK VS	KUMBHARAPARA /386 /2024 S.D.J.M.,PURI(Puri) GR/0001118/2024
5	D-BLAPL/38192/2024 BLAPL/12923/2024	PRAVAKAR DASH@PRAVAKAR DAH VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000602/2024
6	D-BLAPL/38120/2024 BLAPL/12924/2024	HARI@HARIHAR SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000394/2024
7	D-BLAPL/38552/2024 BLAPL/12925/2024	SANKAR RAULA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /427 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000418/2024
8	D-BLAPL/38651/2024 BLAPL/12926/2024	SUMANTA JYOTISH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000110/2023
9	D-BLAPL/38138/2024 BLAPL/12927/2024	PRATIVA RANI ROUT @ KHUSHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BADAGODA P.S. /685 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001225/2024
10	D-BLAPL/38612/2024 BLAPL/12928/2024	BIBHUTI BEHERA @ BUDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /560 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000087/2024
11	D-BLAPL/38656/2024 BLAPL/12929/2024	MANGU @ MANOJ KUMAR MOHARANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIANTA P.S. /146 /2011 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000734/2011

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12	D-BLAPL/38616/2024 BLAPL/12930/2024	UTTAM BEHERA @ DIPU @ OTTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /102 /2024 DISTRICT & SESSIONS JUDGE,BALASOR ST/0000382/2024
13	D-BLAPL/38618/2024 BLAPL/12931/2024	KARAM CHAND SAHU @ BAPUJI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /694 /2024 JMFC, POLSARA(Ganjam) GR/0000688/2024
14	D-BLAPL/38620/2024 BLAPL/12932/2024	SRINIBAS DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MARINE PST TALCHUA /120 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000408/2024
15	D-BLAPL/38670/2024 BLAPL/12933/2024	ARUN SETHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000110/2023
16	D-BLAPL/38012/2024 BLAPL/12934/2024	SUSHANTA KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GOPALPUR /173 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000649/2024
17	D-BLAPL/38672/2024 BLAPL/12935/2024	SIDHESWAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /791 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001359/2023
18	D-BLAPL/38532/2024 BLAPL/12936/2024	ANNAPURNA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ /0 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000610/2024
19	D-BLAPL/38557/2024 BLAPL/12937/2024	CHUMAN HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /197 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000367/2024
20	D-BLAPL/38567/2024 BLAPL/12938/2024	CHUDAMANI NANDIGHOSH VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /376 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001409/2024
21	D-BLAPL/37957/2024 BLAPL/12939/2024	MILU @ LAXMIDHAR MALLIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /384 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000169/2024
22	D-BLAPL/38584/2024 BLAPL/12940/2024	DILU @ SK. ASRAF VS STATE OF ODISHA	AMIT KUMAR PATRA VS	JATNI P.S. /460 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000599/2024
23	D-BLAPL/37475/2024	NITISH KUMAR BARIK	SUSHANTA KUMAR JOSHI	KHAPRAKHOL /256 /2024

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	BLAPL/12941/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARA GR/0001316/2024
24	D-BLAPL/38562/2024 BLAPL/12942/2024	SUKHARANJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /388 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000480/2024
25	D-BLAPL/38412/2024 BLAPL/12943/2024	TRIPATI DAS @ BAYA DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BHANJANAGAR /700 /2022 A.D.J.,BHANJANAGAR(Ganjam) ST/0000058/2023
26	D-BLAPL/38569/2024 BLAPL/12944/2024	SUBAS GOCHHAYAT VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000333/2024
27	D-BLAPL/38581/2024 BLAPL/12945/2024	NARAYAN PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /346 /2024 SPECIAL JUDGE ASKA(Ganjam) Spl/0000011/2024
28	D-BLAPL/38607/2024 BLAPL/12946/2024	BADAL SWAIN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KHURDA MODEL /508 /2022 2ND A.D.J,KHURDA(Khordha) ST/0000055/2024
29	D-BLAPL/38580/2024 BLAPL/12947/2024	PADMA CHARAN NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024
30	D-BLAPL/38645/2024 BLAPL/12948/2024	BENU @ GANESWAR BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /211 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000205/2024
31	D-BLAPL/38582/2024 BLAPL/12949/2024	SAMBHUNATH PRADHAN @ JAGANNATH PRADHAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SINGLA /191 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000723/2023
32	D-BLAPL/38583/2024 BLAPL/12950/2024	ASISH PRADHAN @ ASHISH PRADHAN @ PUNDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
33	D-BLAPL/38676/2024 BLAPL/12951/2024	NIRAKAR NAIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /580 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001141/2024
34	D-BLAPL/38608/2024 BLAPL/12952/2024	ABDUL SEIKH VS	JULU KHANSAMA VS	RAIRAKHOL /143 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE

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35	D-BLAPL/38609/2024 BLAPL/12953/2024	STATE OF ODISHA RABINDRA SINGH VS STATE OF ODISHA	JULU KHANSAMA VS	ST/0000068/2023 BRAJARAJNAGAR /16 /2021 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000025/2021
36	D-BLAPL/38627/2024 BLAPL/12954/2024	MANJIT VS STATE OF ODISHA	DEBASISH PATNAIK VS	BAIDYANATHPUR /403 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001795/2024
37	D-BLAPL/38632/2024 BLAPL/12955/2024	PRIYADARSINI BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BADAGODA P.S. /748 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001349/2024
38	D-BLAPL/34764/2024 BLAPL/12956/2024	SANI MANDINGI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BANDHUGOAN /58 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000089/2024
39	D-BLAPL/38526/2024 BLAPL/12957/2024	BALARAM ROUT @ BALIA VS STATE OF ODISHA	AVIRAM PATRA VS	PAHALA /23 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000131/2024
40	D-BLAPL/37376/2024 BLAPL/12958/2024	RAJESH KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /560 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0001529/2024
41	D-BLAPL/38502/2024 BLAPL/12959/2024	GANESH SINGH @ GANESHA SINGH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	NILGIRI /17 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000118/2021
42	D-BLAPL/38677/2024 BLAPL/12960/2024	SUNIL SETHI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /97 /2019 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000218/2024
43	D-BLAPL/38589/2024 BLAPL/12961/2024	SANJIB KUMAR MOHANTY VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	MALGODOWN /254 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000216/2024
44	D-BLAPL/38638/2024 BLAPL/12962/2024	SACHIN KUMAR SAHANI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALLIGUDA /51 /2016 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000040/2016
45	D-BLAPL/38701/2024 BLAPL/12963/2024	PREMSING CHAUHAN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI SADAR /88 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000105/2024

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46	D-BLAPL/38734/2024 BLAPL/12964/2024	SASAN KUMAR PANI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DAMANJODI /64 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000064/2024
47	D-CMAPL/50656/2024 CMAPL/453/2024	JAGANNATH DALEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
48	D-CMAPL/52065/2024 CMAPL/454/2024	BAIRAGI CHARAN PANDA VS SASWAT MISHRA I.A.S.	ADV. VS	// () //
49	D-CMAPL/52132/2024 CMAPL/455/2024	SANDHYA ROUTRAY VS KASINATH JENA	ADV. VS	// () //
50	D-CMP/51874/2024 CMP/1476/2024	SR. ANNIE THEYATTIL VS SAIBANI BEBARTTA	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000063/2023
51	D-CMP/51875/2024 CMP/1477/2024	SR. ANNIE THEYATTIL VS SUKADEV NAYAK	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000053/2023
52	D-CMP/52828/2024 CMP/1478/2024	TUKUNA CHOUDHURY VS ANUSAYA SAHU	AMARESH TRIPATHY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000303/2016
53	D-CMP/45848/2024 CMP/1479/2024	RAJANIGANDHA BARIK VS HADU BHOI	GOKHA BEHERA VS	// S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac IA/0000008/2023
54	D-CMP/48088/2024 CMP/1480/2024	KALANDI MALIK VS TRILOCHAN MALIK	SOUMYA RANJAN PATI VS	// CIVIL JUDGE (JD),JAJPUR ROAD(Jajapur CS/0000023/2019
55	D-CMP/52748/2024 CMP/1481/2024	BHARATI PARIDA VS M/S. INDIAN FARMERS FERTILIZERS COOPERATIVE LTD., NEW DELHI	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (JD),KUJANG(Jagatsinghapu CS/0000049/2009
56	D-CMP/49220/2024 CMP/1482/2024	ROSALIN PRUSTY @ ROJALIN PRUSTY VS BIBHUTI BHUSAN PRUSTY	AMIT KUMAR NATH VS	// JUDGE, FAMILY COURT, DHENKANAL CMA/0000005/2023
57	D-CMP/52410/2024	DAMAYANTI SAHOO	TUSAR KUMAR MISHRA	//

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	CMP/1483/2024	VS AKULA CHARAN DAS	VS	ADDL. CIVIL JUDGE (SD)-OEAT,DHENK
58	D-CMP/53334/2024 CMP/1484/2024	BIRANCHI NARA YAN KHUNTIA VS BISHNUPRIYA SAMANTARA	PRONOY MOHANTY VS	CMA/0000012/2021 // CIVIL JUDGE (JD),PURI(Puri)
59	D-CMP/48596/2024 CMP/1485/2024	ORISSA RASHTRAABHASA PARISHAD,JAGANNATH DHAM PURI VS ORISSA RASHTRAABHASA PARISHAD SITUATED AT JAGANNATH DHAM, PURI	BIBEKANANDA BHUYAN VS	TS/0000106/1992 // 2ND A.D.J.,PURI(Puri)
60	D-CMP/53551/2024 CMP/1486/2024	PRADEEP KUMAR MOHANTY VS KALANDI CHARAN DUTTA	ARIJEET MISHRA VS	CVREV/0000002/2022 // ADDL DIST AND SESSIONS JUDGE,JAJP
61	D-CONTC/52916/2024 CONTC/8240/2024	RANJAN KUMAR PRADHAN VS MANAS KUMAR TRIPATHY, TAHASILDAR, DARPAN	SUBHASIS MOHAPATRA VS	Fao/0000020/2024 // ()
62	D-CONTC/52919/2024 CONTC/8241/2024	MIR FARUK ALLI VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	// ()
63	D-CONTC/52923/2024 CONTC/8242/2024	SURENDRA @ SURENDRA KUMAR SAMAL VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	// ()
64	D-CONTC/52939/2024 CONTC/8243/2024	FAKIR ALI KHAN VS DATTATRATYA BHAUSAHEB SHINDE, IAS	ADV. VS	// ()
65	D-CONTC/52245/2024 CONTC/8244/2024	SASMITA PRADHAN VS UDAY A. KAOLE, CHAIRMAN-CUM-M.D, MCL (HQ), SAMBALPUR	ADV. VS	// ()
66	D-CONTC/53053/2024 CONTC/8245/2024	PABITRA KUMAR PANDA VS MAYADHAR SAHU, D.E.O, GAJAPATI	ADYASIDHI MISHRA VS	// ()
67	D-CONTC/53056/2024 CONTC/8246/2024	ASHOK MISHRA VS ASHWANI KUMAR, MD AND CEO, UCO BANK	ADV. VS	// ()
68	D-CONTC/53061/2024 CONTC/8247/2024	DR. KALYANI RATH VS	RAJIB RATH VS	// ()

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69	D-CONTC/53064/2024 CONTC/8248/2024	ARABIND AGRAWAL, COMMNR.-CUM-SECY, HIGHER EDUCATION KAILASH CHANDRA SAHOO VS ANIL KUMAR MOHANTY, OAS	ADV. VS	// // ()
70	D-CONTC/53081/2024 CONTC/8249/2024	HEMANTA KUMAR SAHU VS YAMINI SARANGI, IAS	ADV VS	// // ()
71	D-CRLA/36523/2024 CRLA/1333/2024	RAKA@GYANARANJAN SAHOO VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KHURDA MODEL /228 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000069/2024
72	D-CRLA/37426/2024 CRLA/1334/2024	DHARITRI MEHER VS MINATI RATHA	ASHOK KUMAR PARIDA VS	SAMBALPUR VIGILANCE /2 /2021 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000007/2022
73	D-CRLA/38296/2024 CRLA/1335/2024	SUNADHAR SOURA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /7 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000024/2021
74	D-CRLA/38332/2024 CRLA/1336/2024	SUKANTA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /53 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000033/2021
75	D-CRLA/38339/2024 CRLA/1337/2024	JANMEJAYA JANI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BANGOMUNDA /37 /2013 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000853/2013
76	D-CRLA/38538/2024 CRLA/1338/2024	KANCHAN BEHERA VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	BANTALA /128 /2018 A.D.J.,ANGUL(Anugul) CT/0000007/2019
77	D-CRLA/38540/2024 CRLA/1339/2024	SUKANTA SAHU@BABU SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /458 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000071/2024
78	D-CRLA/38570/2024 CRLA/1340/2024	SANJIB MAJHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /23 /2015 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000093/2015
79	D-CRLA/36502/2024 CRLA/1341/2024	SUKANTA BARIK VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /104 /2014 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000217/2015

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80	D-CRLA/36507/2024 CRLA/1342/2024	JAIRAM BARIK VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /104 /2014 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000217/2015
81	D-CRLA/37959/2024 CRLA/1343/2024	KANHA@LUCKY@KALI PRASAD KHORA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ORKEL /297 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000142/2024
82	D-CRLA/38598/2024 CRLA/1344/2024	MIRA@MEERA KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /28 /2003 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000039/2011
83	D-CRLA/38659/2024 CRLA/1345/2024	SIBA SANKAR JENA VS STATE OF ODISHA	KURESH PRASAD DASH VS	PATTAPUR (DIGAPAHANDI) /346 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000218/2023
84	D-CRLA/38622/2024 CRLA/1346/2024	KAMAL LOCHAN PANDIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /16 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000054/2022
85	D-CRLA/38657/2024 CRLA/1347/2024	GOPINATH KHEMUNDU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SEMILLIGUDA /52 /2019 ADDL DISTRICT AND SESSIONS JUDGE CT/0000055/2019
86	D-CRLA/38039/2024 CRLA/1348/2024	SEIKH ABDUL ATTAULAH@SHEIK ATAULLA VS STATE OF ODISHA(VIG.)	DEEPAK RANJAN PARIDA VS	VIGILANCE PS (BERHAMPUR) /31 /2004 SPL.JUDGE VIGILANCE,BERHAMPUR(C TR/0000011/2007
87	D-CRLMA/38619/2024 CRLMA/216/2024	PARTHASARATHI BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	NAYAPALLI P.S. /652 /2024 (//
88	D-CRLMA/38633/2024 CRLMA/217/2024	SUBHALAXMI JENA VS STATE OF ODISHA(VIG.)	SUDEEP KUMAR SARANGI VS	CUTTACK VIGILANCE /29 /2024 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000004/2024
89	D-CRLMC/38282/2024 CRLMC/4867/2024	BHARAT KUMAR MAHARANA VS STATE OF ODISHA	DEBASIS MISHRA VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000001/2022
90	D-CRLMC/38289/2024 CRLMC/4868/2024	NIHAR RANJAN DAS @ BABUL @ NIHAR DASH VS STATE OF ODISHA	NISHIKANT MISHRA VS	LAXMISAGAR P.S. /238 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000495/2024
91	D-CRLMC/38407/2024	SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	SAMBALPUR VIGILANCE /73 /2018

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	CRLMC/4869/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/000022/2018
92	D-CRLMC/38653/2024 CRLMC/4870/2024	SANTOSH KUMAR PANDI@KUNA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KODALA /269 /2018 ADJ,KODALA(Ganjam) ST/0000087/2024
93	D-CRLMC/38328/2024 CRLMC/4871/2024	KURIKANA DILESHU @ K.DILESH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /27 /2022 J.M.F.C.,PATRAPUR(Ganjam) GR/0000039/2022
94	D-CRLMC/35235/2024 CRLMC/4872/2024	ARUNA HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /83 /2016 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000069/2020
95	D-CRLMC/37352/2024 CRLMC/4873/2024	NISIKANTA GIRI VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /135 /2021 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000098/2023
96	D-CRLMC/38741/2024 CRLMC/4874/2024	M/S SAHARA NURSING HOME,CUTTACK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000058/2024
97	D-CRLMC/38723/2024 CRLMC/4875/2024	JANAKI NATH MISHRA VS STATE OF ODISHA(VIG.)	SIDHARTHA MISHRA VS	SAMBALPUR VIGILANCE /40 /1998 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) TR/0000014/2000
98	D-CRLMP/38275/2024 CRLMP/1773/2024	BAYAMAN PANDA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	ASKA /720 /2021 () //
99	D-CRLMP/38231/2024 CRLMP/1774/2024	SAPAN KUMAR GOSWAMI VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	//0 () //
100	D-CRLMP/38442/2024 CRLMP/1775/2024	MAHADEO BODAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	//0 () //
101	D-CRLMP/38317/2024 CRLMP/1776/2024	BINAPANI GIRI VS STATE OF ODISHA	SUJIT KUMAR DAS VS	BALIAPAL /264 /2024 () //
102	D-CRLMP/38420/2024 CRLMP/1777/2024	SOUBHAGINI BEHERA VS	BIPIN KUMAR NAYAK VS	//0 J.M.F.C.,NIMAPARA(Puri)

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103	D-CRLREV/38335/2024 CRLREV/745/2024	STATE OF ODISHA SUNIL PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CRMC/0000087/2020 PATNA /273 /2024 ADDL.DIST.JUDGE,KEONJHAR(Kendujh CRA/0000013/2024
104	D-CRLREV/38355/2024 CRLREV/746/2024	PARESH JATANIA VS KISHORE CHANDRA CHOUDHURY	NILA MADHAB PRAHARAJ VS	//0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000022/2024
105	D-CRLREV/38365/2024 CRLREV/747/2024	TAJINDER KAUR VS MANOHAR SINGH	MAHESWAR DASH VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000010/2024
106	D-CRLREV/38294/2024 CRLREV/748/2024	BRUHASPATI KHAMARI VS STATE OF ODISHA	SAILABALA JENA VS	//0 A.D.J.,BARGARH(Bargarh) CRA/0000011/2023
107	D-CRLREV/38548/2024 CRLREV/749/2024	SHAAN @ DAMBARUDHAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /405 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000015/2024
108	D-EXP/53083/2024 EXP/27/2024	BINODINI TRIPATHY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// () //
109	D-EXP/53247/2024 EXP/28/2024	PURNA CHANDRA SAHU VS STATE OF ODISHA	ADV. VS	// () //
110	D-FAO/49702/2024 FAO/582/2024	GITANJALI BISWAL VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000142/2019
111	D-FAO/49709/2024 FAO/583/2024	SABANAM BEGUM VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000050/2021
112	D-FAO/52674/2024 FAO/584/2024	GOBARDHAN SOREN VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000071/2021
113	D-FAO/52697/2024 FAO/585/2024	MOHAN NAG VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000128/2019

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114	D-FAO/49699/2024 FAO/586/2024	BIKRAM BARLA VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000058/2020
115	D-FAO/49705/2024 FAO/587/2024	JEBANNESA MALLICK VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000034/2021
116	D-FAO/52679/2024 FAO/588/2024	NITIA MUKHI VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000062/2021
117	D-FAO/52686/2024 FAO/589/2024	KOUSALYA SAHOO VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000091/2019
118	D-GUAP/53113/2024 GUAP/20/2024	HRUDAY RANJAN MOHANTA VS PANKAJINI MOHANTA	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000022/2021
119	D-GUAP/53109/2024 GUAP/21/2024	SUSANTA KUMAR PAL VS BIDYANJANA DAS	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000035/2023
120	D-JCRLA/38711/2024 JCRLA/201/2024	BHIMSEN NAYAK VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /247 /2021 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000054/2021
121	D-JCRLA/38715/2024 JCRLA/202/2024	BIDESHI @ BIDESHIA PRADHAN VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /156 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000045/2020
122	D-JCRLA/38716/2024 JCRLA/203/2024	BUGUNIA @ BHUGUNIA JUANGA VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /89 /2017 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000014/2018
123	D-JCRLA/38718/2024 JCRLA/204/2024	ISWAR NAIK VS STATE OF ODISHA	ADV. VS	GHATAGAON /253 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000084/2023
124	D-JCRLA/38720/2024 JCRLA/205/2024	SUKRA JUANGA VS STATE OF ODISHA	ADV. VS	PANDAPADA /126 /2024 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000052/2024
125	D-MACA/53122/2024	PRIYA RANJAN PATRA	SOMANATH NANDA	//

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	MACA/1310/2024	VS SUSIL KUMAR ROUT	VS	II MACT,CUTTACK(Cuttack) MISCA/0000775/2015
126	D-MATA/52774/2024 MATA/453/2024	SUBHASHMITA @ PARBATI DASH VS BIJAYA KUMAR PANDA KARASHARMA	AJIT CHANDRA MOHAPATRA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000101/2023
127	D-OTAPL/53246/2024 OTAPL/54/2024	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. VEDANTA ALUMINIUM LIMITED,KALAHANDI	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
128	D-RPFAM/52837/2024 RPFAM/381/2024	GITANJALI SAHOO VS PRAVAT RANJAN SAHOO	JAGANNATH BHUYAN VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000590/2013
129	D-RSA/50026/2024 RSA/500/2024	KRUSHNA BAI @ DEBI VS BHAWANI PANDA	BIBEKANANDA BHUYAN VS	// ADDL.DISTRICT JUDGE,DHARAMGARH RFA/0000003/2023
130	D-RSA/51088/2024 RSA/501/2024	SILPA KHANDELWAL VS SUMAN KHANDELWAL	AMIT KUMAR NATH VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK RFA/0000005/2024
131	D-STREV/53054/2024 STREV/50/2024	STATE OF ODISHA VS M/S NATIONAL ALUMINIUM COMPANY LIMITED,BBSR	SUNIL MISHRA,S.C VS	// () //
132	D-TRP(C)/53153/2024 TRP(C)/416/2024	BISHNU PRIYA MISHRA VS PRINCE LUCKY	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000379/2024
133	D-TRPCRL/38500/2024 TRPCRL/119/2024	DEBARAJ BEHERA VS SANTILATA BEHERA@BEHARI	TANMAYA KUMAR MOHANTY VS	//0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000137/2024
134	D-WA/52730/2024 WA/3400/2024	STATE OF ODISHA VS TUNA DAS	SASWAT DAS, A.G.A. VS	// () //
135	D-WA/53163/2024 WA/3401/2024	SANJAY KUMAR PATEL VS MAHANADI COAL FIELD LTD., BURLA	SOU MENDRA PATTANAIAK VS	// () //
136	D-WA/53058/2024 WA/3402/2024	STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// ()

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137	D-WA/53076/2024 WA/3403/2024	SARASI PARIDA STATE OF ODISHA VS JADUNATH NAIK	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
138	D-WA/53020/2024 WA/3404/2024	STATE OF ODISHA VS KANHU CHARAN GOCHHAYAT	SASWAT DAS, A.G.A. VS	// 0 //
139	D-WA/53023/2024 WA/3405/2024	STATE OF ODISHA VS PRASANT KUMAR DALEI	SASWAT DAS, A.G.A. VS	// 0 //
140	D-WA/52732/2024 WA/3406/2024	STATE OF ODISHA VS BHABAKANTA PANDA	SASWAT DAS, A.G.A. VS	// 0 //
141	D-WA/53024/2024 WA/3407/2024	STATE OF ODISHA VS PRASANTA KUMAR MISHRA	SANJIB SWAIN, A.G.A. VS	// 0 //
142	D-WA/53063/2024 WA/3408/2024	STATE OF ODISHA VS PRADIPTA KUMAR SAHU	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
143	D-WP(C)/49621/2024 WP(C)/32480/2024	CHINTAMANI JENA VS STATE OF ODISHA	GOURAV MOHANTY VS	// 0 //
144	D-WP(C)/51610/2024 WP(C)/32481/2024	BIJUPATNAIK MEDICAL TECHNOLOGY , BARIPADA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
145	D-WP(C)/52890/2024 WP(C)/32482/2024	RASHMITA BINDHANI VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
146	D-WP(C)/52018/2024 WP(C)/32483/2024	BABULI PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
147	D-WP(C)/52989/2024 WP(C)/32484/2024	BINOD KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //

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148	D-WP(C)/52874/2024 WP(C)/32485/2024	SRI SANA RADHAGOBINDA MOHAPRABHU BIJE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
149	D-WP(C)/47715/2024 WP(C)/32486/2024	PHULAMANI MURMU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
150	D-WP(C)/52613/2024 WP(C)/32487/2024	ASHOK KUMAR BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
151	D-WP(C)/52619/2024 WP(C)/32488/2024	APARNA HOTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
152	D-WP(C)/52892/2024 WP(C)/32489/2024	UMESH PRASAD RATH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
153	D-WP(C)/52877/2024 WP(C)/32490/2024	GOPAL PRASAD SHAH VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
154	D-WP(C)/48661/2024 WP(C)/32491/2024	GOURA CHANDRA DORA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
155	D-WP(C)/52693/2024 WP(C)/32492/2024	DINABANDHU DHULIA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
156	D-WP(C)/53368/2024 WP(C)/32493/2024	M/S. CHANDRASEKHAR PRESS, DHENKANAL VS DEPUTY DIRECTOR, EMPLOYEE STATE ISURANCE CORPORATION, BBSR	ALEKHA CHANDRA MOHANTY VS	// 0 //
157	D-WP(C)/50436/2024 WP(C)/32494/2024	HARIHAR MOHANTY VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //
158	D-WP(C)/52894/2024 WP(C)/32495/2024	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
159	D-WP(C)/52695/2024	JAYAKRUSHANA GIRI	MANOJ OJHA	//

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	WP(C)/32496/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/51042/2024 WP(C)/32497/2024	SANJAYA KUMAR PADHY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
161	D-WP(C)/52961/2024 WP(C)/32498/2024	NIRUPAMA PRUSETH VS AUTHORIZED OFFICER, BANK OF BARODA, MAIN BRANCH, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
162	D-WP(C)/51593/2024 WP(C)/32499/2024	M/S INDEX ENTERPRISES, ROURKELA VS REGIONAL PROVIDENT FUND COMNR, ROURKELA	PRAKASH RANJAN BARIK VS	// 0 //
163	D-WP(C)/52696/2024 WP(C)/32500/2024	BANSHIDHAR BANCHUA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
164	D-WP(C)/51992/2024 WP(C)/32501/2024	SRIKANTA KUMAR MAIKAP VS UNION OF INDIA	SOUMENDRA PATTANAIAK VS	// 0 //
165	D-WP(C)/52508/2024 WP(C)/32502/2024	MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR VS CLAIMS COMMISSION, BBSR	BEDA PRAKASH PANDA VS	// 0 //
166	D-WP(C)/52978/2024 WP(C)/32503/2024	BINAYA KUMAR NANDI VS BRANCH MANAGER, CENTRAL BANK OF INDIA, BBSR	ANUP UDAYA SENAPATI VS	// 0 //
167	D-WP(C)/52699/2024 WP(C)/32504/2024	M/S A.D. THERMOCOL, BALASORE VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
168	D-WP(C)/53464/2024 WP(C)/32505/2024	ANAND CHANDRA JETHI VS THE AUTHORISED OFFICER, STATE BANK OF INDIA, MADHUPATNA, CUTTACK	EKTA AGARWAL VS	// 0 //
169	D-WP(C)/52896/2024 WP(C)/32506/2024	DWITI KRUSHNA PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
170	D-WP(C)/52981/2024 WP(C)/32507/2024	ANITA DALAI VS	RAMA CHANDRA JENA VS	// 0

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171	D-WP(C)/52932/2024 WP(C)/32508/2024	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	DILLIP KUMAR RAY VS	// // ()
172	D-WP(C)/51862/2024 WP(C)/32509/2024	STATE OF ODISHA PURNA CHANDRA MEHER VS	RAJJEET ROY VS	// // ()
173	D-WP(C)/52525/2024 WP(C)/32510/2024	STATE OF ODISHA DEBASHISH CHAKRAVARTY @ CHAKRABARTY VS	RAJKUMAR SUTAR VS	// // ()
174	D-WP(C)/52700/2024 WP(C)/32511/2024	STATE OF ODISHA BABULA SING VS	MANOJ OJHA VS	// // ()
175	D-WP(C)/53291/2024 WP(C)/32512/2024	STATE OF ODISHA BUTUN MOHANTA VS	SANJIP KUMAR MOHANTA VS	// // ()
176	D-WP(C)/52926/2024 WP(C)/32513/2024	STATE OF ODISHA SUKURI SING VS	MANOJ OJHA VS	// // ()
177	D-WP(C)/52706/2024 WP(C)/32514/2024	STATE OF ODISHA GANGADHAR MOHANTA VS	MANOJ OJHA VS	// // ()
178	D-WP(C)/52707/2024 WP(C)/32515/2024	STATE OF ODISHA SANGEETA DIKSHIT VS	ABANI KANTA DASH VS	// // ()
179	D-WP(C)/52306/2024 WP(C)/32516/2024	STATE OF ODISHA MAHENDRA KUMAR PUHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
180	D-WP(C)/53364/2024 WP(C)/32517/2024	STATE OF ODISHA RAMESH CHANDRA SAHU VS	SANATAN DAS VS	// // ()
181	D-WP(C)/52712/2024 WP(C)/32518/2024	STATE OF ODISHA BALESWAR MAJHI VS	SUBHASIS MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/52713/2024 WP(C)/32519/2024	HARISHCHANDRA MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
183	D-WP(C)/52380/2024 WP(C)/32520/2024	ANITANJALI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
184	D-WP(C)/52988/2024 WP(C)/32521/2024	KHANI PRAVABITA TRUCK OWNERS ASSOCIATION, JAJPUR VS STATE OF ODISHA	TAPAS KUMAR PRAHARAJ VS	// 0 //
185	D-WP(C)/50393/2024 WP(C)/32522/2024	HARIHAR GIRI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
186	D-WP(C)/50923/2024 WP(C)/32523/2024	RANGADHAR PRADHAN VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
187	D-WP(C)/52986/2024 WP(C)/32524/2024	KALIA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
188	D-WP(C)/53037/2024 WP(C)/32525/2024	KUMUDINI MOHANTY VS STATE OF ODISHA	GAJENDRANATHA ROUT VS	// 0 //
189	D-WP(C)/53156/2024 WP(C)/32526/2024	SUDHIRANJAN MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
190	D-WP(C)/51165/2024 WP(C)/32527/2024	DUKHI @ DUKHINI MAJHI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
191	D-WP(C)/51445/2024 WP(C)/32528/2024	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
192	D-WP(C)/52387/2024 WP(C)/32529/2024	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	D-WP(C)/52985/2024	PURNA CHANDRA PRADHAN	KOUSIK ANANDA GURU	//

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	WP(C)/32530/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/52663/2024 WP(C)/32531/2024	PHAKIR SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
195	D-WP(C)/53438/2024 WP(C)/32532/2024	ANITYA KUMAR SENAPATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
196	D-WP(C)/52982/2024 WP(C)/32533/2024	BHIMSEN PRADHAN VS THE EXECUTIVE ENGINEER, CUTTACK ELECTRICAL DIVISION, TPCODL, CUTTACK	ASWINI KUMAR MOHANTY VS	// 0 //
197	D-WP(C)/52411/2024 WP(C)/32534/2024	VESAJ LIMITED, SUNDARGARH VS STATE OF ODISHA	BHUMIKA CHOUKSEY VS	// 0 //
198	D-WP(C)/50396/2024 WP(C)/32535/2024	SOMANATH GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/53443/2024 WP(C)/32536/2024	MANORANJAN NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
200	D-WP(C)/52493/2024 WP(C)/32537/2024	DEBENDRA KUMAR PRUSTY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
201	D-WP(C)/52753/2024 WP(C)/32538/2024	NILIMA RANI PANDIT VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
202	D-WP(C)/53452/2024 WP(C)/32539/2024	MAMATA BHENGRA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
203	D-WP(C)/53114/2024 WP(C)/32540/2024	MANAS RANJAN SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
204	D-WP(C)/53448/2024 WP(C)/32541/2024	AJAY KUMAR MOHALIK VS	SAIBRATA RATH VS	// 0

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205	D-WP(C)/52885/2024 WP(C)/32542/2024	STATE OF ODISHA GANGADHAR MAHAPATRA VS	DHANANJAYA MUND VS	// // ()
206	D-WP(C)/53475/2024 WP(C)/32543/2024	STATE OF ODISHA INDIRA MOHANTY VS	SUVASHISH PATTANAİK VS	// // ()
207	D-WP(C)/52888/2024 WP(C)/32544/2024	STATE OF ODISHA SURESH BIHARI CHINDA VS	DHANANJAYA MUND VS	// // ()
208	D-WP(C)/53498/2024 WP(C)/32545/2024	STATE OF ODISHA TARUN KUMAR MEHER VS	SOUBHAGYA CHANDRA DEV DASH VS	// // ()
209	D-WP(C)/52889/2024 WP(C)/32546/2024	STATE OF ODISHA BANDANA ROUT VS	TARUNKANTA PATTANAYAK VS	// // ()
210	D-WP(C)/53293/2024 WP(C)/32547/2024	STATE OF ODISHA SHILLA DEO VS	PRASANTA KUMAR NANDA VS	// // ()
211	D-WP(C)/52552/2024 WP(C)/32548/2024	STATE OF ODISHA PRAMOD KUMAR SATPATHY VS	AMBIKA PRASAD RAY VS	// // ()
212	D-WP(C)/53473/2024 WP(C)/32549/2024	ADDL. SUB-COLLECTOR @ CONSOLIDATION OFFICER, PURI RUNUPRAVA PARIDA VS	SWARUP RANJAN SINGHSAMANT VS	// // ()
213	D-WP(C)/52955/2024 WP(C)/32550/2024	STATE OF ODISHA RASIKAN BUD VS	SIDDHARTH PRASAD MISHRA VS	// // ()
214	D-WP(C)/53488/2024 WP(C)/32551/2024	STATE OF ODISHA RATNAKARA THELA VS	SOUBHAGYA CHANDRA DEV DASH VS	// // ()
215	D-WP(C)/53173/2024 WP(C)/32552/2024	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	ALOK KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/53192/2024 WP(C)/32553/2024	DR. ABHAYA KUMAR DALAI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/52938/2024 WP(C)/32554/2024	NARAYAN PADHAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
218	D-WP(C)/50718/2024 WP(C)/32555/2024	LILI SAHOO VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
219	D-WP(C)/53493/2024 WP(C)/32556/2024	DAMODAR JENA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
220	D-WP(C)/53194/2024 WP(C)/32557/2024	DR. UMA CHAND LAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
221	D-WP(C)/53136/2024 WP(C)/32558/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
222	D-WP(C)/52937/2024 WP(C)/32559/2024	SUDARSHAN SETHI VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
223	D-WP(C)/50402/2024 WP(C)/32560/2024	MAHESWAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/53482/2024 WP(C)/32561/2024	SHARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
225	D-WP(C)/53535/2024 WP(C)/32562/2024	TRISHNA REAL ESTATE PVT. LTD, BBSR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
226	D-WP(C)/53116/2024 WP(C)/32563/2024	BISWAJIT ROUTRAY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
227	D-WP(C)/50581/2024	DURYODHAN BEHERA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/32564/2024	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/53412/2024 WP(C)/32565/2024	PARTHA SARATHI SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
229	D-WP(C)/53541/2024 WP(C)/32566/2024	MANJULATA DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
230	D-WP(C)/52930/2024 WP(C)/32567/2024	ASKHILA CHANDRA PANI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
231	D-WP(C)/53043/2024 WP(C)/32568/2024	SANDHYARANI BEHERA @ BEHARA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
232	D-WP(C)/53132/2024 WP(C)/32569/2024	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
233	D-WP(C)/53150/2024 WP(C)/32570/2024	RAYA SARDAR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
234	D-WP(C)/53155/2024 WP(C)/32571/2024	SANTILATA SOREN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
235	D-WP(C)/53048/2024 WP(C)/32572/2024	JAYANTA TRIPATHY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
236	D-WP(C)/51447/2024 WP(C)/32573/2024	URMILA ROUT VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
237	D-WP(C)/52995/2024 WP(C)/32574/2024	HIMANSURANJAN DASH VS STATE OF ODISHA	TARANANDA PATTANAYAK VS	// 0 //
238	D-WP(C)/53158/2024 WP(C)/32575/2024	ARJUN MAJHI @ HANSDAH VS	HEMANTA KUMAR MOHANTA VS	// 0

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239	D-WP(C)/53086/2024 WP(C)/32576/2024	STATE OF ODISHA NIRANJAN DAS VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// // ()
240	D-WP(C)/53466/2024 WP(C)/32577/2024	HIMANSHU SEKHAR SENAPATI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ()
241	D-WP(C)/53042/2024 WP(C)/32578/2024	DEBABANCHHITA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
242	D-WP(C)/51449/2024 WP(C)/32579/2024	GOURANGA CHARAN PAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
243	D-WP(C)/53253/2024 WP(C)/32580/2024	PURNACHANDRA PADHIAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()
244	D-WP(C)/53119/2024 WP(C)/32581/2024	LAMBODAR BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// ()
245	D-WP(C)/52902/2024 WP(C)/32582/2024	HRUSHIKESH SAHOO VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// ()
246	D-WP(C)/51530/2024 WP(C)/32583/2024	JAYANTI JENA VS COLLECTOR, BERHAMPUR,GANJAM	KISHORE KUMAR MISHRA VS	// ()
247	D-WP(C)/53255/2024 WP(C)/32584/2024	PURNACHANDRA PADHIAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()
248	D-WP(C)/51451/2024 WP(C)/32585/2024	JOGENDRA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// ()
249	D-WP(C)/52131/2024 WP(C)/32586/2024	SRI KHAGESWAR MAHANANDA VS STATE OF ODISHA	ANNAPURNA NAYAK VS	// ()

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250	D-WP(C)/53196/2024 WP(C)/32587/2024	DR.DAMBARUDHAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
251	D-WP(C)/53073/2024 WP(C)/32588/2024	BIDYADHAR SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
252	D-WP(C)/53491/2024 WP(C)/32589/2024	RAJASHREE MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
253	D-WP(C)/52971/2024 WP(C)/32590/2024	MANORANJAN MOHAPATRA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
254	D-WP(C)/52329/2024 WP(C)/32591/2024	BISWOJITA PRIYADARSHINI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
255	D-WP(C)/53202/2024 WP(C)/32592/2024	DR.KANHU CHARAN SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
256	D-WP(C)/52942/2024 WP(C)/32593/2024	RAMANATH GURU VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
257	D-WP(C)/53124/2024 WP(C)/32594/2024	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
258	D-WP(C)/53204/2024 WP(C)/32595/2024	DR. JANARDAN BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
259	D-WP(C)/53492/2024 WP(C)/32596/2024	MADHUSUDAN NAYAK VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
260	D-WP(C)/52490/2024 WP(C)/32597/2024	ABHINAVA DALUA VS STATE OF ORISSA	ABINASH BARIK VS	// 0 //
261	D-WP(C)/53486/2024	GANGADHAR BEHERA	SARADA PRASANNA SARANGI	//

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	WP(C)/32598/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/53121/2024 WP(C)/32599/2024	AKSHAYA KUMAR MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
263	D-WP(C)/53395/2024 WP(C)/32600/2024	SUSHANTA KUMAR SAMAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
264	D-WP(C)/52951/2024 WP(C)/32601/2024	SANTOSHI KUWARDAR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
265	D-WP(C)/53499/2024 WP(C)/32602/2024	KISHORE CHANDRA ROUT VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
266	D-WP(C)/53252/2024 WP(C)/32603/2024	JITEN KUMAR MOHANTY VS THE SECRETARY, MINISTRY OF FINANCE, NEW DELHI	GOPABANDHU DASH VS	// 0 //
267	D-WP(C)/53484/2024 WP(C)/32604/2024	GANGADHAR NAYAK VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
268	D-WP(C)/53422/2024 WP(C)/32605/2024	ANIL NAIK VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //
269	D-WP(C)/52953/2024 WP(C)/32606/2024	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
270	D-WP(C)/52956/2024 WP(C)/32607/2024	HARAMOHAN SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
271	D-WP(C)/53500/2024 WP(C)/32608/2024	MANAS RANJAN NAYAK VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
272	D-WP(C)/53509/2024 WP(C)/32609/2024	BENUDHAR GEDI VS	SARADA PRASANNA SARANGI VS	// 0

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273	D-WP(C)/53554/2024 WP(C)/32610/2024	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // ()
274	D-WP(C)/53066/2024 WP(C)/32611/2024	BASANTI ROUT @ BASANTILATA ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // ()
275	D-WP(C)/53570/2024 WP(C)/32612/2024	JAGANNATH PATSANI VS STATE OF ODISHA	SUJATA JENA VS	// // ()
276	D-WP(C)/53573/2024 WP(C)/32613/2024	THE COLLECTOR, CUTTACK SHIWANGI MAHATO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // ()
277	D-WP(C)/53494/2024 WP(C)/32614/2024	BASANT KUMAR ROUL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// // ()
278	D-WP(C)/52958/2024 WP(C)/32615/2024	BIBACHHA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()
279	D-WP(C)/52969/2024 WP(C)/32616/2024	PRATAP CHANDRA BHUYAN VS STATE OF ODISHA	NAMITA PATTANAİK VS	// // ()
280	D-WP(C)/52970/2024 WP(C)/32617/2024	GAJAMATI KARSEL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// // ()
281	D-WP(C)/53013/2024 WP(C)/32618/2024	SUKURI SINGH VS STATE OF ODISHA	MANOJ OJHA VS	// // ()
282	D-WP(C)/53496/2024 WP(C)/32619/2024	RATNAKAR JENA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// // ()
283	D-WP(C)/53502/2024 WP(C)/32620/2024	ARUNANJAN DUTTA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// // ()

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284	D-WP(C)/52990/2024 WP(C)/32621/2024	SUSILA KUMAR BEHERA VS THE GENERAL MANAGER (HRM) CUM APPELLATE AUTHORITY	SANTOSH KUMAR NANDA VS	// 0 //
285	D-WP(C)/53510/2024 WP(C)/32622/2024	JITENDRA BISWAL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
286	D-WP(C)/52977/2024 WP(C)/32623/2024	RANJIT EKKA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
287	D-WP(C)/53012/2024 WP(C)/32624/2024	RASABATI CHARITABLE TRUST VS THE COLLECTOR, KHURDA	JITAMANYU SAHOO VS	// 0 //
288	D-WP(C)/53572/2024 WP(C)/32625/2024	SAYED RASHAD ALI VS UNION OF INDIA	SAYED SHAHZEB ALI VS	// 0 //
289	D-WP(C)/53011/2024 WP(C)/32626/2024	BHARAT SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
290	D-WP(C)/53519/2024 WP(C)/32627/2024	SARAT POI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
291	D-WP(C)/53292/2024 WP(C)/32628/2024	SRIKRUSHNA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
292	D-WP(C)/53010/2024 WP(C)/32629/2024	NARENDRA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/53125/2024 WP(C)/32630/2024	SAMIR KUMAR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
294	D-WP(C)/53520/2024 WP(C)/32631/2024	GURUPRASAD PRADHAN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
295	D-WP(C)/52227/2024	ASHOK KUMAR SWAIN	MANORANJAN PADHI	//

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	WP(C)/32632/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/52627/2024 WP(C)/32633/2024	ISWAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
297	D-WP(C)/53127/2024 WP(C)/32634/2024	DIBAKAR BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
298	D-WP(C)/53128/2024 WP(C)/32635/2024	M/S. SAMPERK ADVERTISING PRIVATE LTD, CUTTACK VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
299	D-WP(C)/53625/2024 WP(C)/32636/2024	M/S. NILACHAL CARBO METALICKS LTD., BBSR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
300	D-WP(C)/53138/2024 WP(C)/32637/2024	NIRAKAR BUDHIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
301	D-WP(C)/53159/2024 WP(C)/32638/2024	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
302	D-WP(C)/52975/2024 WP(C)/32639/2024	HIRAN PYARI TIRKEY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
303	D-WP(C)/53506/2024 WP(C)/32640/2024	PRADEEP KUMAR RATH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
304	D-WP(C)/53120/2024 WP(C)/32641/2024	M/S. B.R.SPONGE AND POWER LTD, SUNDERGARH VS COMMISSIONER CT AND GST , CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
305	D-WP(C)/53162/2024 WP(C)/32642/2024	SUDARSAN DALEI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
306	D-WP(C)/53181/2024 WP(C)/32643/2024	PABITRAMOHAN SAHOO VS	BASUDEV BARIK VS	// 0

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307	D-WP(C)/51273/2024 WP(C)/32644/2024	STATE OF ORISSA DIBYASINGHA MISHRA VS EXECUTIVE ENGINEER AED TPCODL ATHGARH	NALINI KUMAR JENA VS	// // 0 //
308	D-WP(C)/53062/2024 WP(C)/32645/2024	DIBAKAR BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
309	D-WP(C)/53065/2024 WP(C)/32646/2024	SABITA MISHRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
310	D-WP(C)/52994/2024 WP(C)/32647/2024	NAGEN KUMAR PRADHAN VS REVENUE AND EXCISE DEPT., BBSR	KOUSIK ANANDA GURU VS	// 0 //
311	D-WP(C)/53208/2024 WP(C)/32648/2024	MADAN MOHAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
312	D-WP(C)/52412/2024 WP(C)/32649/2024	SALILA CHHOTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
313	D-WP(C)/53324/2024 WP(C)/32650/2024	RASMITA DAS VS STATE OF ODISHA	SITA KANTA HOTA VS	// 0 //
314	D-WP(C)/53130/2024 WP(C)/32651/2024	GOURAV DAS VS DEBASMRUTI DAS	RABINDRA KUMAR PRUSTY VS	// 0 //
315	D-WP(C)/53325/2024 WP(C)/32652/2024	PRADIP KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
316	D-WP(C)/53185/2024 WP(C)/32653/2024	NIBEDITA DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
317	D-WP(C)/53326/2024 WP(C)/32654/2024	AMAR KUMAR PAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //

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318	D-WP(C)/51742/2024 WP(C)/32655/2024	M/S. ADAYANT EDUCATION PRIVATE LTD., BBSR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
319	D-WP(C)/53165/2024 WP(C)/32656/2024	PRADYUMNA KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/52664/2024 WP(C)/32657/2024	GIRISH TRIPATHY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
321	D-WP(C)/53186/2024 WP(C)/32658/2024	INDRAMANI SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
322	D-WP(C)/53327/2024 WP(C)/32659/2024	PADMANAVA SWAIN @ PADA VS STATE OF ODISHA	HRUSIKESH GHADAI VS	// 0 //
323	D-WP(C)/53180/2024 WP(C)/32660/2024	DAMODAR PANIGRAHI VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
324	D-WP(C)/53145/2024 WP(C)/32661/2024	SUDHANSU SEKHAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
325	D-WP(C)/53328/2024 WP(C)/32662/2024	RABINARAYAN PATNAIK VS COMMISSIONER CONSOLIDATION ABD SETTLEMENT, ODISHA, BBSR	NIRANJAN LENKA VS	// 0 //
326	D-WP(C)/53147/2024 WP(C)/32663/2024	ROJALINI TRIPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
327	D-WP(C)/53152/2024 WP(C)/32664/2024	HRUDANANADA ACHARYA VS CHINMAYEE RATH	AMITAV TRIPATHY VS	// 0 //
328	D-WP(C)/53190/2024 WP(C)/32665/2024	RAJKISHORE SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
329	D-WP(C)/53176/2024	ISWAR CHANDRA JENA	GOPAL KRUSHNA NANDA	//

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	WP(C)/32666/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/53177/2024 WP(C)/32667/2024	BHAGABAN PATALSINGH VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// () //
331	D-WP(C)/53474/2024 WP(C)/32668/2024	JYOTIRMAYEE NAIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
332	D-WP(C)/53179/2024 WP(C)/32669/2024	BAISHNAB NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// () //
333	D-WP(C)/53201/2024 WP(C)/32670/2024	JYOTSHNA RANI JENA VS CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED, CHENNAI	SURESH KUMAR PANDA VS	// () //
334	D-WP(C)/53189/2024 WP(C)/32671/2024	SANGRAM KESHARI ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
335	D-WP(C)/52997/2024 WP(C)/32672/2024	HARIHAR MOHANTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
336	D-WP(C)/53337/2024 WP(C)/32673/2024	GITANJALI PATRA @ NAYAK VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// () //
337	D-WP(C)/52998/2024 WP(C)/32674/2024	GOURA CHANDRA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //
338	D-WP(C)/53664/2024 WP(C)/32675/2024	LALITA PATEL VS COLLECTOR, SUNDARGARH	SOUMENDRA PATTANAIAK VS	// () //
339	D-WPCRL/38642/2024 WPCRL/157/2024	RINARANI LENKA VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /245 /2024 () //
340	D-ABLAPL/35161/2024 ABLAPL/14813/2024	DEEPAK MALLICK VS	JAYADEBA BEHERA VS	BANAPUR P.S. /405 /2023 ()

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341	D-ABLAPL/38103/2024 ABLAPL/14814/2024	STATE OF ODISHA DINABANDHU BHOI @ HARI VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// AIR FIELD P.S. /336 /2024 () //
342	D-ABLAPL/38125/2024 ABLAPL/14815/2024	RAJU@RAJKISHOR SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	KUNDHEIGOLA /137 /2019 () //
343	D-ABLAPL/38367/2024 ABLAPL/14816/2024	SUDHANSU SEKHAR KHANDEI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /274 /2017 () //
344	D-ABLAPL/36903/2024 ABLAPL/14817/2024	ABHIMANYU MOHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JANKIA P.S. /350 /2024 () //
345	D-ABLAPL/37222/2024 ABLAPL/14818/2024	BAURI SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /338 /2024 () //
346	D-ABLAPL/38513/2024 ABLAPL/14819/2024	SIDHESWAR PRADHAN VS STATE OF ODISHA	ANNADA SANKAR JENA VS	JODAPADAR /167 /2024 () //
347	D-ABLAPL/38541/2024 ABLAPL/14820/2024	SURYAKANTA PATTANAIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KUDANAGARI /325 /2024 () //
348	D-ABLAPL/38527/2024 ABLAPL/14821/2024	RANJEETA KUMARI MOHANTY VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	TANGI /269 /2024 () //
349	D-ABLAPL/38533/2024 ABLAPL/14822/2024	SUSANTA SAMAL @ SUSANT VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /265 /2024 () //
350	D-ABLAPL/38539/2024 ABLAPL/14823/2024	RAMA JENA @ RAMA CHANDRA JENA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /353 /2024 () //
351	D-ABLAPL/38122/2024 ABLAPL/14824/2024	BASANTA KUMAR DALBEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	BARKOTE /335 /2024 () //

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352	D-ABLAPL/38546/2024 ABLAPL/14825/2024	BIBHU @ BIDHUDATTA BARAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	PARJANG /559 /2024 () //
353	D-ABLAPL/38269/2024 ABLAPL/14826/2024	DURGA PRASAD PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /125 /2024 () //
354	D-ABLAPL/38561/2024 ABLAPL/14827/2024	ANIL @ ANISH KUMAR SHARMA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	RAJGANGPUR /421 /2024 () //
355	D-ABLAPL/38563/2024 ABLAPL/14828/2024	PRIYABRATA ROUT @ PINTU ROUT VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /672 /2024 () //
356	D-ABLAPL/38220/2024 ABLAPL/14829/2024	BRAHMANANDA NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /372 /2024 () //
357	D-ABLAPL/38292/2024 ABLAPL/14830/2024	MUNTAJ ALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /422 /2023 () //
358	D-ABLAPL/38408/2024 ABLAPL/14831/2024	MAGI @ MAGUNI MALIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /79 /2000 () //
359	D-ABLAPL/38462/2024 ABLAPL/14832/2024	MUNTAJ ALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /77 /2024 () //
360	D-ABLAPL/38468/2024 ABLAPL/14833/2024	BRAJENDRA KUMAR MOHANTY @ BRIJENDRA KUMAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	DARGHA BAZAR /250 /2024 () //
361	D-ABLAPL/38496/2024 ABLAPL/14834/2024	PRATIVA MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHARMASALA /870 /2024 () //
362	D-ABLAPL/38030/2024 ABLAPL/14835/2024	GYANARANJAN SWAIN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// S.D.J.M.,PALLAHARA(Anugul) ICC/0000010/2018
363	D-ABLAPL/38516/2024	RAKESH PRADHAN	SATYA RANJAN MULIA	/ /0

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	ABLAPL/14836/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BARGARH(Bargarh) 2(B)CC/0000007/2024
364	D-ABLAPL/38655/2024 ABLAPL/14837/2024	RAMAKANTA JENA @ BUBUN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	DELANGA /139 /2014 () //
365	D-ABLAPL/38514/2024 ABLAPL/14838/2024	ASISH PARIDA@ASHISH KUMAR PARIDA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /386 /2024 () //
366	D-ABLAPL/38641/2024 ABLAPL/14839/2024	MANOJ MARTHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	CHANDAPUR /94 /2023 () //
367	D-ABLAPL/38491/2024 ABLAPL/14840/2024	SATABDI PRADHAN VS STATE OF ODISHA	SANDIPAN MISHRA VS	DHARMASALA /870 /2024 () //
368	D-ABLAPL/38517/2024 ABLAPL/14841/2024	SIPUNA @ SHAKTI KUMAR DALAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /200 /2024 () //
369	D-ABLAPL/37188/2024 ABLAPL/14842/2024	SAMARENDRA RATH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BOLAGARH P.S. /206 /2022 () //
370	D-ABLAPL/38521/2024 ABLAPL/14843/2024	SARAT KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
371	D-ABLAPL/38466/2024 ABLAPL/14844/2024	SUSHANTA PATRA @ SUSHANTA KUMAR PATRA VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /510 /2024 () //
372	D-ABLAPL/38523/2024 ABLAPL/14845/2024	AMIT KUMAR AGARWAL @ AMIT PODDAR VS STATE OF ODISHA	ANAND JENA VS	BHADRAK TOWN /593 /2024 () //
373	D-ABLAPL/38654/2024 ABLAPL/14846/2024	DHUSA SWAIN @ DUSMANTA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /855 /2024 () //
374	D-ABLAPL/38662/2024 ABLAPL/14847/2024	BHABA PRASAD DAS VS	PRANAYA KUMAR DASH VS	JAJPUR SADAR /334 /2024 ()

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375	D-ABLAPL/38646/2024 ABLAPL/14848/2024	STATE OF ODISHA CHAKRADHAR DEHURY VS	SURYAKANTA DASH VS	// BERHAMPUR TOWN /374 /2024 ()
376	D-ABLAPL/38664/2024 ABLAPL/14849/2024	STATE OF ODISHA ANURODH TADA VS	RABINDRA NATH PANDA VS	// JANKIA P.S. /388 /2024 ()
377	D-ABLAPL/38515/2024 ABLAPL/14850/2024	STATE OF ODISHA MUNTAJ ALI VS	SATYA RANJAN MULIA VS	// SALIPUR /69 /2024 ()
378	D-ABLAPL/38615/2024 ABLAPL/14851/2024	STATE OF ODISHA RANJAN NAYAK @ RANJAN KUMAR NAYAK VS	SUSANTA KUMAR BARAL VS	// J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000173/2024
379	D-ABLAPL/38624/2024 ABLAPL/14852/2024	STATE OF ODISHA MANARANJAN SAHU @ MANORANJAN SAHU VS	BIJAYA KUMAR RAGADA VS	BARGARH /693 /2024 ()
380	D-ABLAPL/38631/2024 ABLAPL/14853/2024	STATE OF ODISHA SAMAY MOHAPATRA VS	RAKESH BEHERA VS	// MAHABIROD /164 /2024 ()
381	D-ABLAPL/38522/2024 ABLAPL/14854/2024	STATE OF ODISHA SAGAR KUMAR BEHERA VS	ARUN KUMAR PATRA VS	// / /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000353/2024
382	D-ABLAPL/38634/2024 ABLAPL/14855/2024	STATE OF ODISHA AVIRAM MOHANTY @ MAMU VS	MRUGANKA MAULI PATNAIK VS	BALIPATNA /519 /2024 ()
383	D-ABLAPL/38579/2024 ABLAPL/14856/2024	STATE OF ODISHA JHASKETAN @ LALU MEHER VS	SUSHANTA KUMAR JOSHI VS	// LARAMBA /242 /2024 ()
384	D-ABLAPL/38636/2024 ABLAPL/14857/2024	STATE OF ODISHA BIKRAM BEHERA@NANDA VS	ANNADA SANKAR JENA VS	// PURI TOWN /35 /2018 S.D.J.M.,PURI(Puri) GR/0000354/2018
385	D-ABLAPL/38587/2024 ABLAPL/14858/2024	STATE OF ODISHA TRINATHA MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /537 /2024 () //

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386	D-ABLAPL/38640/2024 ABLAPL/14859/2024	BAPU @ PRASANTA MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /421 /2024 () //
387	D-ABLAPL/38665/2024 ABLAPL/14860/2024	SUKANTA KUMAR PRADHAN @ SUKANTA PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NIRAKARPUR /295 /2024 () //
388	D-ABLAPL/38629/2024 ABLAPL/14861/2024	ANIL KUMAR NAYAK VS STATE OF ODISHA	DEBASISH PATNAIK VS	DIGAPAHANDI /26 /2021 () //
389	D-ABLAPL/38588/2024 ABLAPL/14862/2024	SUBHENDU SEKHAR BHOI @ BAPI VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /118 /2024 () //
390	D-ABLAPL/38591/2024 ABLAPL/14863/2024	JYOTIRANJAN JENA VS STATE OF ODISHA	GIRIDHARI SINGH VS	DHUSURI /432 /2024 () //
391	D-ABLAPL/38661/2024 ABLAPL/14864/2024	SUSAMAN BISWAS @ SUSABHAN BISWAS VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /159 /2024 () //
392	D-ABLAPL/38592/2024 ABLAPL/14865/2024	SANJEEB KUMAR PANIGRAHI VS STATE OF ODISHA	SURYA SNATA MOHAPATRA VS	//0 () //
393	D-ABLAPL/38698/2024 ABLAPL/14866/2024	RANI HATI VS STATE OF ODISHA(VIG.)	SIDHARTHA MISHRA VS	ROURKELA VIGILANCE /16 /2024 () //
394	D-ABLAPL/38667/2024 ABLAPL/14867/2024	BIRABAR SUNDARAY @ BIRUPA SUNDARAY VS STATE OF ODISHA	ANNADA SANKAR JENA VS	JODAPADAR /31 /2023 JMFC, KANAS(Puri) GR/0000063/2023
395	D-ABLAPL/38576/2024 ABLAPL/14868/2024	PURNA CHANDRA SAHU VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	BONAI /257 /2024 () //
396	D-ABLAPL/38593/2024 ABLAPL/14869/2024	CHAITANYA CHARAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /693 /2024 () //
397	D-ABLAPL/38605/2024	ASHOK SAHU	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /408 /2024

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	ABLAPL/14870/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/38568/2024 ABLAPL/14871/2024	SARIB KARNA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /342 /2024 () //
399	D-ABLAPL/38611/2024 ABLAPL/14872/2024	SANKAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJPUR /207 /2024 () //
400	D-ABLAPL/38571/2024 ABLAPL/14873/2024	BIBHUTI SWAIN @ BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	INFOVALLY UPD BHUBANESWAR /193 () //
401	D-ABLAPL/38673/2024 ABLAPL/14874/2024	BASANTA KUMAR SAHU @ BASANTA SAHU VS STATE OF ODISHA	DEBASIS MISHRA VS	JENAPUR /368 /2024 () //
402	D-ABLAPL/38597/2024 ABLAPL/14875/2024	ASHOK SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /407 /2024 () //
403	D-ABLAPL/38604/2024 ABLAPL/14876/2024	ROSALI MALLIK @ ROSALIN MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR SADAR /240 /2024 () //
404	D-ABLAPL/38595/2024 ABLAPL/14877/2024	ARAKHITA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /106 /2021 () //
405	D-ABLAPL/37691/2024 ABLAPL/14878/2024	ANUP JENA @ BABU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /587 /2024 () //
406	D-ABLAPL/38739/2024 ABLAPL/14879/2024	DEBASISH NAIK @ ASHIS NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /296 /2024 () //
407	D-ABLAPL/38668/2024 ABLAPL/14880/2024	BAURIA PANDA @ DASHARATHI PANDA VS STATE OF ODISHA	GOPABANDHU MISRA VS	AIRPORT /292 /2024 () //
408	D-ABLAPL/38525/2024 ABLAPL/14881/2024	SALILA KUMAR BEURA VS	RAMA CHANDRA MOHANTY VS	TANGI /269 /2024 ()

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409	D-ABLAPL/38671/2024 ABLAPL/14882/2024	STATE OF ODISHA CHANDAN @ BALARAM MEHER VS	SUSHANTA KUMAR PRADHAN VS	// barpalli /373 /2024 ()
410	D-ABLAPL/38099/2024 ABLAPL/14883/2024	STATE OF ODISHA BASUDEV MOHANTY VS	SUSANT KUMAR MOHANTY VS	// BANIGOCHA /127 /2024 ()
411	D-ABLAPL/38431/2024 ABLAPL/14884/2024	STATE OF ODISHA LIPU @ LIPU SAHU VS	JULU KHANSAMA VS	// AINTHAPALI /407 /2024 ()
412	D-ABLAPL/38717/2024 ABLAPL/14885/2024	STATE OF ODISHA JAINUL KHAN VS	AMULYA RATNA PANDA VS	// TIGIRIA /299 /2024 ()
413	D-ABLAPL/38694/2024 ABLAPL/14886/2024	STATE OF ODISHA MINAJ@MINAJ QUADRI KHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// SORO /1050 /2024 () //